

24

The 21st September 1966

No.LJL.31/66/3.— The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.—

ASSAM ACT XXIV OF 1966

(Received the assent of the Governor on the 20th September, 1966)

THE ASSAM APPROPRIATION (No.IV) ACT, 1966

[Published in the *Assam Gazette* Extraordinary, dated the 22nd September, 1966]

An

Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1967.

It is hereby enacted in the Seventeenth Year of the Republic of India as follows:—

Short title

1. This Act may be called the Assam Appropriation (No. IV) Act, 1966.

Withdrawal of Rs. 6,04,73,396 from and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Six crores, four lakhs, seventy-three thousand, three hundred and ninety-six rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1967 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1967.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Conso- lidated Fund	Total
		Rs.	Rs.	Rs.
2	Charges on account of Land Revenue.	1,01,002	25,150	1,26,152
9	Charges on account of General Administration.	69,174	17,000	86,174
11	Charges on account of Jails	98,540	...	98,540
12	Charges on account of Police	15,00,000	...	15,00,000
17	Charges on account of Education (General).	11,90,700	...	11,90,700
18	Charges on account of Technical Education.	...	123	123
20	Charges on account of Public Health.	3,51,000	...	3,51,000
21	Charges on account of Agriculture.	...	100	100

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
28	Charges on account of Cottage Industries.	7,76,168	...	7,76,168
30	Charges on account of Community Development Projects.	...	1,766	1,766
33	Charges on account of Statistics.	67,820	...	67,820
41	Charges on account of Pooled Transport and Tourism.	6,600	...	6,600
45	Charges on account of Pub- lic Works (Excluding Tools and Plant and Establishment).	5,10,250	...	5,10,250
48	Charges on account of Road Transport Schemes.	3,50,000	...	3,50,000
49	Charges on account of Famine Relief.	50,00,000	...	50,00,000
1	Charges on account of Stationery and Printing.	..	73,000	73,000
	Charges on account of Mis- cellaneous—			
54	II—Donations for Charita- ble purposes, etc.	33,66,974	...	33,66,974
55	III—Grants-in-aid, Contribu- tions, etc.	2,17,313	...	2,17,313
60	VII—Miscellaneous and unforeseen charges	1,23,800	...	1,23,800

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
69	Charges on account of Capital Outlay on Industrial and Economic Development—III—Development of Sericulture and Weaving and Cottage Industries.	3,76,000	...	3,76,000
70	Charges on account of Capital Outlay on Public Works outside the Revenue Account.	...	52,044	52,044
72	Charges on account of Capital Outlay on other works outside the Revenue Accounts.	7,73,217	...	7,73,217
75	Charges on account of Capital Outlay on Schemes of Government Trading.	3,52,32,000	1,565	3,52,33,565
77	Charges on account of Loans and Advances, etc.—I—Loans to Local Bodies.	58,92,090	...	58,92,090
78	Charges on account of Loans and Advances, etc.—II—Agricultural Loans, etc.	5,00,000	...	5,00,000
84	Charges on account of Loans and Advances, etc.—VIII Educational Loans.	8,00,000	...	8,00,000
89	Charges on account of Loans and Advances, etc.—XIII—Advances to Government Servants, etc.	30,00,000	..	30,00,000
	Total	... 6,03,02,648	1,70,748	6,04,73,396

B. SARMA,
Secretary to the Government of Assam,
Law Department.